

Coimbatore was seized by the Central Excise Department;

(b) if so, the name of curing establishment;

(c) the details thereof and what action has been taken by Government so far;

(d) how long it would take to complete investigation and what steps Government propose to take to stop such irregularities in curing establishments; and

(e) whether the curing establishment even after the incident was allowed to continue as the agent of the Coffee Board?

The Minister of Finance (Shri Morarji Desai): (a) to (d). In the course of check of the stock and accounts in the premises of M/s. Peirce Leslie and Co., Coimbatore, a quantity of 100,741.80 kgs. of cured coffee was prima facie found unaccounted for in contravention of the Central Excise Rules, and this quantity was seized. Investigation has been completed and a show cause notice has been issued to the company and the company's reply is awaited. The field staff has been alerted to be watchful against such irregularities in curing establishments.

Part (e): It is understood that the curing establishment is still continuing as the agent of the Coffee Board.

Regional Engineering College in Cachar District

2100. Shri N. R. Laskar: Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether it is a fact that Central Government had decided to start a Regional Engineering College in Cachar District in Assam with the help of foreign assistance;

(b) whether any opinion has so far been obtained from State Government;

(c) if so, the details thereof;

(d) the name of the plan or programme under which this Regional Engineering College is going to be started; and

(e) the probable time which the College will be established?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) A Regional Engineering College has been sanctioned for Assam and Silchar has been suggested for its location. No foreign aid has been secured.

(b) and (c). Since the College is being established under the Third Five Year Plan in consultation with the State Government, the question of eliciting the opinion of the State Government does not arise. The College will conduct degree courses in Engineering and have an admission capacity of 250 students.

(d) Third Five Year Plan.

(e) It is proposed that the College should start in the last year of the Third Five Year Plan.

Iron and Steel Requirements of Madras

2101. Shri Elayaperumal: Will the Minister of Steel and Heavy Industries be pleased to state:

(a) the estimated total requirements of iron and steel of Madras State for the years 1960-61 and 1961-62 and the subsequent years of Third Five Year Plan;

(b) whether the total requirements of the State were met for the year 1961-62; and

(c) if not, the reasons therefor?

The Minister of Steel and Heavy Industries (Shri C. Subramaniam):

(a) Steel		
1960-61	90,942 tonnes	
1961-62	36,438 "	
	(for the restricted categories of sheet and wire only).	
Pig iron :		
1960	24,113 tonnes	
1961	29,080 "	